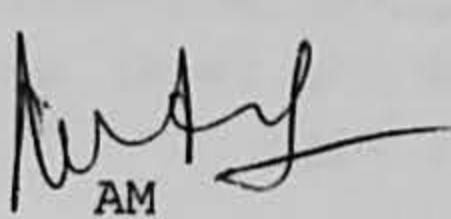
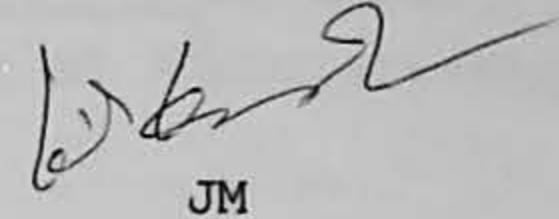


OA No. 76/2000

23.12.2005

Hon'ble Mr. K.B.S. Rajan, JM
Hon'ble Mr. A.K. Singh, AM

Attempts made to inform the applicant to engage a counsel could not be fructified. The case has been lingering on for quiet some time without the applicant being present. It appears that the applicant is no longer interested in pursing this case. Hence the OA is dismissed in default and for non prosecution.

 
AM JM

/pc/